The Assam Down Town University Act, 2010

Act 8 of 2010

Keyword(s):
Private University, Library, Laboratories, Equipments, Teaching Area, Books and Journals, Museums, Hostels, Staff Accommodation
NOTIFICATION

The 29th April, 2010

No. LGL.9/2010/11.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. VIII OF 2010

(Received the assent of the Governor on 28th April, 2010)

THE ASSAM DOWN TOWN UNIVERSITY ACT, 2010
AN

ACT

to establish a Private University under the name and style “The Assam Down Town University” under section 6 of the Assam Private Universities Act, 2007

Preamble

Whereas it is expedient to establish a Private University under the name and style “The Assam Down Town University” under section 6 of the Assam Private Universities Act, 2007 and for matters connected therewith or incidental thereto

It is hereby enacted in the Sixty-first Year of the Republic of India as follows :-

1. (1) This Act may be called the Assam Down Town University Act, 2010.
   (2) It extends to the whole of Assam.
   (3) It shall come into force at once.

2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a Private University under the name and style “The Assam Down Town University” in the State of Assam.
   (2) The details regarding name, location, jurisdiction and infrastructure of the said University are mentioned in the Schedule appended to this Act.

Schedule

(See sub-section (2) of section 2)

Details regarding name, location, jurisdiction and infrastructure belonging to the Assam Down Town University as envisaged under section 6 of the Assam Private Universities Act, 2007 :-

1. Name of the University : The Assam Down Town University
   (Sponsored by the Down Town Charity Trust, Dispur, Guwahati – 6)

2. Location of the University : Located at Panikhaiti in the District of Kamrup (Metro) with its headquarter at Dispur, Guwahati – 6.

3. Jurisdiction : Extending over the State of Assam.
4. Infrastructure :

(i) Land : 90B-0K-3L covered by K.P.
Patta No.8 at village No.2
Pankhaiti, Beltola Mouza

(ii) Built-up-area : 10,000 sq.Mtrs.

(iii) Endowment Fund : Rupees two Crore.

(iv) Library : Area 8600 sq. Ft. 100 seater,
reading room, seminar-cum-library room -10

(v) Laboratories :

2. Histology Lab : 90 seater equipped with
microscopes and slides.
3. Amphibian Lab. : 90 seater with students
chemograph, poles Computer.
4. Human Physiology Lab. : 30 seater with
necessary apparatus
5. Bio-chemistry Lab : 30 seater with
microscope, homogenizer, PH’ meter etc.
6. Hematology Lab. : 90 seater with
microscopes, Heamoglobin meter etc., 10
additional Research laboratories.

(vi) Equipments : Rs.35,28,287/- spent to purchase
equipments.

(vii) Teaching Area : Lecture Halls = 3 (550 seater),
Classrooms = 12 (60 seater), Dissection Hall=1
(90 seater).

(viii) Books and Journals : Worth Rs.10.00 lakh.

(ix) Museums : (1) Anatomy museum (2) Community
medicine museum, Charts Models (3) Radiology
Museum.

(x) Hostels : (a) 54 rooms hostel for girl/ Resident
doctors, (b) 20 room boys hostel, (c) 3 dormitories
for students.

(xi) Staff accommodation : Staff qtr = 10 Nos.,
Doctor/ Faculty = 4 Nos. Qtr.

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Secretary to the Government of Assam,
Legislative Department, Dispur.